

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

The following officials are hereby detained during Sundays and Second Saturday for the month of August, 2023 on the dates as mentioned below with direction to report to Branch In-charge, Digitization Cell, South:

S. No.	Period of Detention	Name & Designation of the official	Place of Posting	Duty to be performed
1.	12.08.2023	Sh. Arvind Kumar, JA (EC: 60610188)	Record Room, (Sessions), South	For scanning work in Record Room (Sessions), South
		Sh. Ankit Gulati, JA (EC: 41200844)	Computer Branch, South	
		Sh. Krishan Kumar Arya, Orderly (EC: 10734)	R&I Branch, South	
		Sh. Pawan Kanojiya, JA (EC: 10656)	Record Room (Civil), South	For scanning work in Record Room (Civil), South
		Sh. Deepak, JJA (EC: 21705605)	Court of Sh. Devender Kumar Sharma, ASJ-01 (POCSO), South	
		Sh. Vikas Kumar, Orderly (EC: 73055037)	Court of Ms. Chhavi Bansal, MM (NI Act), Digital Court-03, South	
		Sh. Santosh Kumar, JA (EC: 42258412)	Record Room (Criminal), South	
Sh. Gautam, JJA (EC: 94485912)	Court of Ms. Kanika Aggarwal, CJ-01, South	For scanning work in Record Room (Criminal), South		
Sh. Kartik, Dak Peon (EC: 61367864)	Office Pool (Dak Peon), Administration Branch-III, South.			
2.	13.08.2023	Ms. Ujjaini Dheeman, JJA (EC: 28283178)	Digitization Cell, South	For scanning work in Record Room (Sessions), South
		Sh. Manish Pawar, JJA (EC: 60514133)	Court of Ms. Hardeep Kaur, ADJ	
		Sh. Bitu Singh, Orderly (EC: 32759224)	Record Room (Sessions), South	
		Ms. Laxmi, JA (EC: 12178)	Record Room (Civil), South	For scanning work in Record Room (Civil), South
		Sh. Mahender Kumar Dhal Bisoi, JJA (EC: 54655759)	Court of Ms. Neha Priya, ACJ/ARC/CCI, South	
		Sh. Sunil, Orderly (EC: 10251349)	Court of Sh. Sukhman Sandhu, MM-03, South	
		Sh. Santosh Kumar, JA (EC: 42258412)	Record Room (Criminal), South	
Sh. Narender Kumar, JJA (EC: 15937391)	Accounts Branch, South	For scanning work in Record Room (Criminal), South		
Sh. Dhruv Jain, Orderly (EC: 88847622)	Court of Sh. Siddhant Kumar, MM-06, NI Act, South			
3.	20.08.2023	Sh. Ajit Pal Singh, JJA (EC: 29347969)	Record Room (Sessions), South	For scanning work in Record Room (Sessions), South
		Sh. Prakash Singh Adhikari, JA (EC: 13192574)	Court of Sh. Aviral Shukla, MM-05, South	
		Sh. Naveen, Orderly (EC: 19784371)	R&I Branch, South	
		Sh. Pawan Kanojiya, JA (EC: 10656)	Record Room (Civil), South	For scanning work in Record Room (Civil), South
		Sh. Amit, JJA (EC: 29959827)	Court of Ms. T. Priyadarshani, ACMM, South	
Sh. Pawan, Orderly (EC: 54556099)	R&I Branch, South			

Contd.



	Sh. Alok Jetly, (EC: 89478874)	SJA Record Room (Criminal), South	
20.08.2023	Sh. Yogesh Negi, JA (EC: 81358620)	Judicial Branch-II, South	For scanning work in Record Room (Criminal), South
4.	Sh. Dinesh, Orderly (EC: 40203435)	Court of Sh Dinesh Kumar, ADJ-02, South	
	Sh. Arvind Kumar, JA (EC: 60610188)	Record Room, (Sessions), South	
	Sh. Sanjeev Kumar, JJA (EC: 73900277)	Accounts Branch, South	For scanning work in Record Room (Sessions), South
	Sh. Sumit, Orderly (EC: 93896666)	Court of Ms. Marilyn Joanna Khakha, MM-07, NI Act, South	
27.08.2023	Ms. Laxmi, JA (EC: 12178)	Record Room (Civil), South	
	Sh. Ajay Kumar Singh, JA (EC: 67426583)	Care Taking Branch, South	For scanning work in Record Room (Civil), South
	Sh. Chandan Singh, Orderly (EC: 11710138)	Record Room (Civil), South	
	Sh. Alok Jetly, (EC: 89478874)	SJA Record Room (Criminal), South	
	Sh. Brij Mohan Bhandari, JA (EC: 76349503)	Office of CMM, South	For scanning work in Record Room (Criminal), South
	Sh. Raj Kumar, Orderly (EC: 10642)	R&I Branch, South	

**Note:**

- All the detained officials are entitled to avail compensatory leave during the remaining calendar year 2023 in lieu of duty actually performed by them during the holidays.
- Branch In-charge, Digitization Cell, South is directed to impart training to the detained officials prior to period of detention.
- Non-compliance of this order or immediately proceeding on leave shall be viewed seriously.

SSS  
website

(Shalinder Kaur)  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 23808-23883

Dated, New Delhi the 10/8/23

**Copy forwarded for information and necessary action:-**

- The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
- The Chairman, IT & Digitization, Delhi District Courts.
- The Officers/Officer-In-Charge(s) concerned..
- The Officer-In-Charge, Computer Branch, South District.
- Personal Secretary to Ld. Principal District & Sessions Judge, South District.
- The Drawing and Disbursing Officer, South District.
- The AOJ (Administration), HQs, Tis Hazari, Delhi.
- Website Committee, HQs, Tis Hazari, Delhi.
- The PRO, South District.
- Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
- Dealing Official, R&I Branch, South District for uploading on LAYERS.
- Officials concerned.
- Guard File.

(Shalinder Kaur)  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi